GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 389 TO BE ANSWERED ON 04.02.2020

HURDLES IN PMGSY

389. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether construction of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is not being done as per the prescribed norms and if so, the details thereof;
- (b) the steps taken by the Government to overcome these hurdles and the details of the results achieved from the action taken thereon;
- (c) the number of roads identified under the said scheme during the last three years and the current year; and
- (d) the details of the projects identified under the said scheme, district-wise?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (b): The roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) are being constructed and measured as per the Specifications for Rural Roads of Ministry of Rural Development published by Indian Roads Congress (IRC) in 2014, the Standards prescribed in Rural Roads Manual IRC-SP: 20, published by IRC and other relevant IRC guidelines in respect of geometric Design Standards, Pavement Design and construction specifications as per the requirements of site condition.

As an important step to achieve quality output for each road under the Programme, proper survey and adequate investigations are stipulated. A Detailed Project Report (DPR) is a pre-requisite for project clearance. At the time of DPR preparation transect walk is also done with the Panchayat and community members along the proposed alignment of the road. Independent scrutiny of the DPRs to ensure the adequacy of designing and project preparation is carried out by prominent institutions of Engineering and Technology in the country, identified as State Technical Agencies (STAs). The proposals of the State are then put up before the Empowered Committee chaired by Secretary of Department of Rural Development, for its consideration. The proposals approved by the Competent Authority are conveyed to the State Government for execution. As per the PMGSY Programme Guidelines, ensuring the quality of the road works is responsibility of the respective State Governments which are implementing the Programme. The Ministry of Rural Development/ NRIDA issue from time to time general guidelines on quality control and prescribe Quality Assurance Handbook for Rural Roads to regulate the quality control processes, at work level. There is a a very well structured three-tiered Quality Control mechanism for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries.

Whenever, a work is reported deficient by NQMs, on account of both structural and nonstructural defects, the PIU ensures that the contractor replaces the material or rectifies the workmanship, as the case may be. The action taken report (ATR), for each such work, is verified on ground by the State Quality Monitors (SQMs). Thereafter, the State Quality Coordinator (SQC) examines the ATR for each such work and furnishes the compliance report regularly through programme Management Information System-Online Management, Monitoring and Accounting System (OMMAS). To fast track the compliance on NQM observations, provisions have been made to upload and monitor the action taken report for each work through web based programme MIS- OMMAS. Close monitoring has improved the quality of projects and a consistent decline in overall 'unsatisfactory' percentage of completed and ongoing projects has been observed during the last three years.

(c): The year-wise details of road works sanctioned during the last three years and current year are given at **Annexure-I**.

(d): The District-wise list of roads sanctioned under PMGSY are available at www.omms.nic.in \rightarrow Progress Monitoring \rightarrow Physical Progress of works.

Annexure-I Annexure referred to in part(c) of Lok Sabha Unstarred Question No 389 to be answered on 04.02.2020

S.N	State	2016-17		2017-18		2018-19		2019-20	
		No. of Roads	Road Length						
1	Andaman And Nicobar Islands	0	0.00	25	39.78	40	65.42	0	0.00
2	Andhra Pradesh	0	0.00	176	846.16	135	581.89	82	716.35
3	Arunachal Pradesh	117	1,744.42	43	684.46	270	5,053.78	80	550.91
4	Assam	295	935.91	2,394	7,045.29	491	1,925.71	261	1,750.33
5	Bihar	1,896	4,045.85	629	2,307.47	373	860.02	452	2,702.98
6	Chhattisgarh	442	2,537.95	220	2,974.14	738	2,800.19	386	4,232.57
7	Goa	0	0.00	0	0.00	0	0.00	0	0.00
8	Gujarat	11	26.51	5	14.39	7	8.48	0	0.00
9	Haryana	5	52.91	0	0.00	0	0.00	0	0.00
10	Himachal Pradesh	494	3,151.37	330	2,022.91	374	2,367.35	112	1,251.16
11	Jammu And Kashmir	513	3,519.94	141	1,208.83	703	4,821.32	139	783.88
12	Jharkhand	1,369	4,350.34	1,116	3,113.97	396	1,166.58	286	2,399.63
13	Karnataka	1	5.06	0	0.00	0	0.00	0	0.00
14	Kerala	162	451.78	66	263.37	39	129.87	0	0.00
15	Madhya Pradesh	907	2,981.99	986	6,579.93	35	155.05	15	112.28
16	Maharashtra	0	0.00	143	690.76	0	0.00	6	23.10
17	Manipur	0	0.00	263	2,924.78	110	1,722.87	55	325.00
18	Meghalaya	0	0.00	61	267.59	410	2,192.40	22	101.20
19	Mizoram	56	655.94	26	282.62	46	498.12	8	199.83
20	Nagaland	0	0.00	19	263.74	19	261.08	13	227.60
21	Odisha	2,399	10,046.58	1,604	5,738.60	1,023	5,073.31	19	97.07
22	Punjab	0	0.00	1	4.24	0	0.00	0	0.00
23	Rajasthan	1,558	4,680.05	401	3,464.26	55	185.68	32	79.33
24	Sikkim	120	636.02	100	605.30	34	120.99	0	0.00
25	Tamilnadu	569	1,326.31	775	2,675.29	575	1,293.23	4	43.46
26	Tripura	26	120.47	20	76.89	6	13.18	44	313.32
27	Uttar Pradesh	783	5,632.78	59	502.36	273	1,351.36	12	287.23
28	Uttarakhand	191	1,696.89	219	1,776.24	737	6,209.05	112	905.83
29	West Bengal	845	4,594.89	1,436	5,706.03	320	2,654.62	48	195.17
30	Telangana	43	90.21	248	1,113.17	14	39.06	40	253.84
	Total	12,802	53,284.16	11,506	53,192.57	7,223	41,550.57	2,228	17,552.05

Details of road works sanctioned during the last three years and current year under PMGSY